

HIGH COURT OF HIMACHAL PRADESH SHIMLA-171001
No.HHC/Rules/Sub.Courts/2012- Dated:30.10.2014.

CORRIGENDUM

In continuation of this Registry Notification No.HHC/Rules/Sub.Courts/2012-32565, dated 12.3.2013, read with letter No. Home-B(A)3-9/2012-47 dated 15.9.2014 (copy enclosed), the figures i.e.Rs.10300-34800+4200(Grade Pay) and Rs. 5910- 20200+1900(Grade Pay) shown at Sr.No.5(Judgment Writer on contract basis) and Sr.No.27(Driver) under the Columns; "Pay Scale" and "Grade Pay" in Schedule-I of Rules titled "Himachal Pradesh Subordinate Courts' Staff (Recruitment, Promotion and Conditions of Service) Rules, 2012" are substituted by the figures and henceforth shall be read as Rs.5910-20200+ 2000(Grade Pay) for(Judgment Writer on contract basis) and Rs.5910-20200+2000(Grade Pay) for Driver, with immediate effect.

BY ORDER
HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

34410-27

Endst. No. HHC/Rules/Sub.Courts/2012- Dated 30.10.2014
Copy forwarded for information and necessary action to the:

1. The Deputy Registrar-cum – Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Additional Chief Secretary(Home)(Personnel)/(Finance)to the Government of HP, Shimla-2.
3. The L.R.-cum-Principal Secretary (Law) to the Government of Himachal Pradesh, Shimla-171002.
4. The Legal Advisor to Hon'ble Lokayukta, HP, Shimla.
5. Deputy Secretary(Home) to the Government of Himachal Pradesh w.r.t., his letter No. Home-B(A)3-9/2012-47 dated 15.9.2014.
6. The Accountant General(Audit), HP, Shimla-171 003.

7. The Accountant General(A&E), HP, Shimla - 171001.
8. All the District and Sessions Judges in Himachal Pradesh for favour of information and necessary action with a request to circulate the copy of corrigendum amongst the Judicial Officers under his/her control.
9. All the Presidents, Consumer Redressal Fora, Shimla, Mandi and Kangra at Dharamshala.
10. The Presiding Officer, Labour Court-cum-Industrial Tribunal, Shimla/ Dharamshala, H.P.
11. The Member Secretary/Administrative Officer, HP State Legal Services Authority, Shimla.
12. The Director/Deputy Director/ Joint Director, HP Judicial Academy, Shimla-171005.
13. The Secretary/Private Secretary/PAs to the Registrar General/Registrar (Rules)/Registrar (Vigilance)/Registrar(Judicial) and Registrar(Admn.).
14. All the Additional Registrars/Deputy Registrars/Assistant Registrars/ Secretaries/ Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer/Protocol Officer of this Registry.
15. Concerned Dealing Assistant of the O & A Branch with two spare copies for favour of information and necessary action.
16. The Section Officer (Computer) for necessary action in terms of office order dated 8.1.2014
17. The NIC Officers posted in the High Court for necessary action.
18. Guard file.

Devi

Registrar (Rules)

Handwritten notes and signatures at the bottom right of the page.

